

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4342/2024

BHIKARI PASI

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 13-12-2024 This appeal was called on for hearing today.

For Appellant(s)

Dr. A P Singh, Adv.
Mr. V P Singh, Adv.
Mr. Sadashiv, AOR

For Respondent(s)

Mr. Namit Saxena, AOR

Ms. Anjale Patel, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed only memo of appearance and counter affidavit.

Four weeks time is granted to file vakalatnama.

Respondent No.2 is duly represented.

Original records of the High Court and Trial Court are awaited.

Let reminder be issued.

List again on 30.1.2025.

SUJATA SINGH
Registrar